

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 109 of 2012

Dated: 22nd January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Faridabad Industries Association & Ors. ... Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Ors.Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Vishal Anand
Ms. Awantika Manohar for R.2 & 3

ORDER

At the request of the learned counsel for the Appellant, post
the matter for further hearing on **04.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm